

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **13.11.2025** (THURSDAY)

CHENNAI BENCH **(HYBRID MODE)**

**10.30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Delivery of Judgment

| S.No. | Case No.                                                                                                                                                                               | Name of the Parties                                                                                                                                                             | Counsel for Appellants       | Counsel for Respondents                    |
|-------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------|--------------------------------------------|
| 1.    | Comp App (AT) (CH) (Ins) No. 431/2024<br>For Stay<br>IA No. 1181/2024                                                                                                                  | Vasudev Bissa<br>Director of Arisu Retail<br>Pvt. Ltd.<br>Vs<br>PDB Venture Pvt. Ltd                                                                                            | Mr. A Ram Kumar              | Mr. Perikal K Arjun                        |
| 2.    | TA (AT) No. 279/2021<br>(Comp App (AT) No. 70/2020)                                                                                                                                    | GATI Ltd<br>Vs<br>Neera and Children<br>Trust & 2 Ors.                                                                                                                          | Ms. Varsha Banerjee          | Mr. Y Suryanarayana                        |
| 3.    | Comp App (AT) (CH) (Ins) No. 145/2024<br>For Urgent Listing<br>IA No. 390/2024<br>For Stay<br>IA No. 391/2024                                                                          | Employees' Provident<br>Fund Organisation Rep<br>by Asst. Provident<br>Fund Commissioner,<br>Bengaluru<br>Vs<br>SDU Travels Pvt Ltd<br>Rep by RP, Ahsan<br>Ahmed<br><b>WITH</b> | Mr. R Vishnu                 | Mr. Ahsan Ahmed, RP                        |
| 4.    | Comp App (AT) (CH) (Ins) No. 146/2024<br>For Urgent Listing<br>IA No. 392/2024<br>For Stay<br>IA No. 393/2024                                                                          | Employees' Provident<br>Fund Organisation Rep<br>by Asst. Provident<br>Fund Commissioner,<br>Bengaluru<br>Vs<br>SDU Travels Pvt Ltd<br>Rep by RP, Ahsan<br>Ahmed                | Mr. R Vishnu                 | Mr. Ahsan Ahmed, RP                        |
| 5.    | Comp App (AT) (CH) (Ins) No. 336/2025<br>For Stay<br>IA No. 1021/2025<br>For Exemption<br>IA No. 1022/2025                                                                             | K Parthipan Rasu<br>Vs<br>R Venkatakrishna, RP                                                                                                                                  | Mr. Sudarshana<br>Sundar     |                                            |
| 6.    | Comp App (AT) (CH) (Ins) No. 103/2023<br>For Stay<br>IA No. 373/2023<br>For Exemption<br>IA No. 374/2023<br>To Vacate Stay<br>IA No. 801/2023<br>For Urgent listing<br>IA No. 724/2025 | A Krishna Reddy<br>Suspended Managing<br>Director of AKR<br>Construction Ltd.<br>Vs<br>SREI Equipment<br>Finance Ltd & Anr                                                      | Mr. Avinash Krishnan<br>Ravi | Mr. Anant Merathia R1<br>Mr. VVSN Raju- R2 |

|     |                                                                                                             |                                                                                                                                                                        |                                        |                     |
|-----|-------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|---------------------|
| 7.  | Comp App (AT) (CH)<br>(Ins) No. 220/2023<br>For Stay<br>IA No. 729/2023                                     | Linen Art Pvt Ltd<br>Vs<br>Canara Bank & 3 Ors                                                                                                                         | Ms. Tahura Anzar                       | Mr. ML Ganesh-R1    |
| 8.  | Comp App (AT) (CH)<br>(Ins) No. 332/2024                                                                    | Anil Kumar Ojha,<br>Promoter and<br>Managing Director<br>(Suspended), SLO<br>Industries Ltd.<br>Vs<br>Revathi S<br>Raghunathan,<br>Liquidator of SLO<br>Industries Ltd | Mr. Anil Kumar Ojha<br>Party-in-person | Mr. K Pawan Jhabakh |
| 9.  | Comp App (AT) (CH)<br>(Ins) No. 72/2024                                                                     | Employees' Provident<br>Fund Organization,<br>Royapettah<br>Vs<br>CA S Prabhu,<br>Liquidator of Abra<br>Motors Pvt Ltd<br><b>WITH</b>                                  | Mr. MS Viswanathan                     | Ms. M Pavithra      |
| 10. | Comp App (AT) (CH)<br>(Ins) No. 181/2024<br>For Stay<br>IA No. 492/2024<br>For Exemption<br>IA No. 493/2024 | Employees' Provident<br>Fund Organization,<br>Royapettah<br>Vs<br>CA S Prabhu,<br>Liquidator of Abra<br>Motors Pvt Ltd                                                 | Mr. MS Viswanathan                     | Ms. M Pavithra      |

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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